

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. OA 582 of 2005		
Applicant (s) Foudanceda Noun Respondent (s) Choicon of Inducation		
Advocate for Applicant (s) MJ A Swaisz S Jene A Mishr	Advocate for Respondent (s)	

NOTES OF THE REGISTRY D.P.O. 2 Ph Sofe Fello For Registration On mono 10,06.05 10,05) Tor Admission Copy stored 106605 Bover

ORDERS OF THE TRIBUNAL

REGISTER
Olimbre
D.J. Registre 10,06.00

Order dated 13.06.05

Heard Mr. A. Swain, Ld. Counsel appearing for the Applicant and Mr. R.N. Mishra, Ld. Addl. Standing Counsel; on whome a copy of this Original Application has already been served.

In course of hearing of this case Mr. Swain.

Ld. Counsel for the applicant has filed a memorandum seeking permission to withdraw this Original Application. Having heard the Counsels for both the parties the prayer to withdraw this Original Application of 502/05 is hereby granted.

This Original Application is accordingly disposed of being withdrawn.

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send copies of this order to Respondents, along with copies of O.A and free copies be handed over to the Counsels for both the parties.

Member (Judicial)